

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:
PETITION NUMBER	: TCP/56/2016
NAME OF THE PETITIONER(S)	: OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S)	: First City Capital Investments Ltd & 15 Others
UNDER SECTION	: 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Mr. Shiva Kumar  
S Suresh  
(K.R. Ramesh Kumar)

Counsel for  
 $R_1, R_2, R_6$   
 $R_{12} - 16$

b-a-leaf

2. S. ANANTH  
for Mr. Ashok Vishwanath

Counsel for  $R_9, R_{10}, R_{11}$

G.D.

3) Mrs. MADHUSUDHAN  
Mrs. VEDARAJU  
for ~~Mrs. Madhusudan~~ Kumar

Counsel for  $L-7, L-8, VI$  Victim

d) T. Ananthasekhar  
For S. Prakash

counsel for Petitioner T. Anandaram.

## ORDER

Counsel for petitioner present. Counsel for R1, R2, R6, R12 to R16, counsel for R7 & R8 and counsel for R9, R10 & R11 are present. Counsel for petitioner reported that notices to R3 & R4 could not be served due to change of address and sought time to send notices to R3 & R4, and notice sent to R5 is awaited. He is directed to issue fresh notices to R3 & R4 and file proof of sending and effecting the service alongwith the affidavit by the next date of hearing. Put up on **18.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Fariq)  
Member (Judicial)

(K Anantha Padmanabha Swamy)  
Member (Judicial)